

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI  
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON  
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/770(CHE)2022  
PETITION NUMBER : CP(IB)/49/CHE/2019  
NAME OF THE PETITIONER : Committee of Creditors INMA  
International Ltd  
Rep by Indian Overseas Bank  
NAME OF THE RESPONDENT(S) : S.R.Shriram Shekhar  
UNDER SECTION : Sec 22(3)(b) of IBC

ORDER

Counsel for the Applicant is represented by Ld. Counsel Ms. Ananda Gomathy.  
Counsel for the Corporate Debtor is present.

List this matter on 21.09.2022 for hearing.

-Sd-

SAMEER KAKAR  
Member (Technical)

phk

-Sd-

Dr.DEEPTI MUKESH  
Member (Judicial)